

Nava Raipur, Atal Nagar, Raipur – 492002 (C.G.)

Website: www.hnlu.ac.in

Date: 24/02/2021

APPOINTMENT NOTIFICATION NO. 01 OF 2021 FACULTY POSITIONS

Hidayatullah National Law University, Raipur is a State University established by Hidayatullah National University of Law Chhattisgarh Act, 2003 (No. 10 of 2003) and recognized by UGC u/s. 2(f) and 12B of UGC Act, 1956 invites applications in prescribed format for the following positions:-

Sl	Position	No. of vacant positions	7 th Pay Commission Scale
1.	Professor(Law)	08 (UR- 03, OBC-01, SC-01, ST-03)	Level 14
2.	Associate Professor (Law)	13 (UR-06, OBC-01, SC-02, ST-04)	Level 13A
3.	Assistant Professor (Law)/ Assistant Professor (Economics)*	17 + 1 * (UR-01) (OBC-03) SC-02, ST-12) (OBC/SC/ST)*	Level 10
4.	Assistant Professor (Law) (Adhoc)#	07 (UR)	Level 10

For a period of three years with annual increment and further renewable on similar terms.

UR- Unreserved /OBC – Other Backward Castes/SC- Scheduled Castes/ ST-Scheduled Tribes

<u>Minimum qualifications for recruitment to the post of Professor, Associate Professor, Assistant Professor (Law) and Assistant Professor (Economics)</u>

1. Professor (Law):

A. i) An eminent scholar having a Ph.D. Degree in the concerned/allied/relevant discipline, and published work of high quality actively engaged in research with evidence of published work with, a minimum of 10 research publications in the peer-reviewed or UGC-listed journals and a total research score of 120 as per the criteria given an Appendix II, Table 2 as per UGC Regulations of Minimum Qualifications for appointment of Teachers and other Academic Staff in Universities and Colleges and measures for the Maintenance of standards in Higher Education, 2018 notified July 18, 2018.

ii) A minimum of ten years of teaching experience in university/college as Assistant Professor/Associate Professor/Professor, and / or research experience at equivalent level at the University/National Level Institutions with evidence of having successfully guided doctoral candidate.

OR

B. An outstanding professional, having a Ph.D. Degree in the relevant/allied/ applied disciplines, from any academic institutions/industry, who has made significant contribution to the knowledge in the concerned/allied/relevant discipline, supported by documentary evidence provided he/she has ten years' experience.



Nava Raipur, Atal Nagar, Raipur – 492002 (C.G.)

Website: www.hnlu.ac.in

2. Associate Professor (Law)

(i) A good academic record, with a Ph.D. Degree in the concerned/allied/relevant disciplines.

(ii) A Master's Degree with at least 55% marks (or an equivalent grade in a point-scale, wherever the grading system is followed).

(iii) A minimum of eight years of experience of teaching and /or research in an academic/research position equivalent to that of Assistant Professor in a University, College or Accredited Research Institution/industry with a minimum of seven publications in the peer-reviewed or UGC-listed journals and a total research score of Seventy five (75) as per the criteria given in Appendix II, Table 2 of UGC Regulation, 2018.

3. Assistant Professor (Law) and (Economics) (for both Regular and Adhoc)

A. i) A Master's degree with 55% marks (or an equivalent grade in a point-scale wherever the grading system is followed) in a concerned/relevant/allied subject from an Indian University, or an equivalent degree from an accredited foreign university.

ii) Besides fulfilling the above qualifications, the candidate must have cleared the National Eligibility Test (NET) conducted by the UGC or the CSIR, or a similar test accredited by the UGC, like SLET/SET or who are or have been awarded a Ph.D. Degree in accordance with the University Grants Commission (Minimum Standards and Procedure for Award of M.Phil./Ph.D. Degree) Regulations, 2009 or 2016 and their amendments from time to time as the case may be exempted from NET/SLET/SET:

Provided, the candidates registered for the Ph.D. programme prior to July 11, 2009, shall be governed by the provisions of the then existing Ordinance/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D. candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfilment of the following conditions: -

a) The Ph.D. Degree of the candidates has been awarded in a regular mode;

b) The Ph.D. thesis has been evaluated by at least two external examiners;

c) An open Ph.D. viva voce of the candidate has been conducted;

d) The Candidate has published two research papers from his/her Ph.D. work, out of which

at least one is in a refereed journal;

e) The candidate has presented at least two papers based on his/her Ph.D. work in conferences/seminars sponsored/funded/supported by the UGC / ICSSR / CSIR or any similar agency.

The fulfilment of these condition is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.

OR

B. The Ph.D. Degree has been obtained from a foreign university/institution with a ranking among top 500 in the World University Ranking (at any time) by any one of the following:

(i) Quacquarelli Symonds (QS) (ii) the Times Higher Education (THE) or (iii) the Academic Ranking of World Universities (ARWU) of the Shanghai Jiao Tong University (Shanghai).



Hidayatullah National Law University

Nava Raipur, Atal Nagar, Raipur – 492002 (C.G.)

Website: www.hnlu.ac.in

Note: The Academic score as specified in Appendix II (Table 3A) as per UGC Regulations of Minimum qualifications for appointment of Teachers and other Academic Staff in Universities and Colleges and measures for the Maintenance of standards in Higher Education, 2018 notified July 18, 2018 for Universities shall be considered for short-listing of the candidates for interview only, and the selections shall be based only on the performance in the interview.

Other perks and perquisites:

- 1. Pay protection of previous employment.
- 2. Official Laptop/ Internet Facilities.
- 3. Cumulative Professional Development Allowance (CPDA) of rupees three lakhs for a block period of three years.
- 4. Applicable LTA provisions.
- 5. Applicable provisions of re-location allowance.

General Instructions

- 1. Candidates must apply on prescribed application form available on University website (www.hnlu.ac.in)
- 2. Last date for submission of completed Application forms in hard copy and online is 11/03/2021.
- 3.
- Application fee of Rs. 500/- (Rupees five hundred only) in case of UR/OBC candidates and Rs. 200/- (Rupees two hundred only) in case of SC/ST candidate to be submitted online to the following account:

Account Holder's Name: Registrar, Hidayatullah National Law University, Raipur Bank Name – IDBI Bank

Account No.- 118810200000806

Account Type - Current Account

IFSC - IBKL0001188

MICR Code - 492259501

Branch Name - HNLU Campus Branch, Uparwara, Nava Raipur – 492002 (C.G.)

- b. The candidates who have applied for these above positions against the Appointment Notification No. 01 of 2018 dated 11.04.2018, need not send the application fee but they are required to apply again afresh.
- 4. The Candidates are required to provide documentary proof in support of all the statements/claims (qualification, age, experience, caste etc.) made by them in their Application Forms, failing which their application will be rejected at the threshold.
- 5. The Candidates, who want to apply for more than one position, have to send separate application and application fee for each post.
- 6. The Candidates who are employed need to submit No Objection and Experience Certificate from the employer clearly indicating the nature of post(s) held, duration, and salary drawn with pay scale. However in case of any difficulty at the time of application, the same should be sumitted before joining, if slected.



Nava Raipur, Atal Nagar, Raipur – 492002 (C.G.)

Website: www.hnlu.ac.in

- 7. The University is a residential University and the candidates appointed against this notification may be required to reside in the University Campus in Nava Raipur, Atal Nagar.
- 8. Medium of instruction for teaching in HNLU is English and hence candidates applying for the positions must be fluent in English and able to teach in English.
- 9. The reserved category posts of OBC/SC/ST are meant for Chhattisgarh Domicile candidates only. The SC/ST candidates who belong to other States of the country shall be treated as Unreserved Candidates as per Chhattisgarh Government Reservation Rules and need to pay the fee prescribed for unreserved candidates.
- 10. The University reserves the right to disqualify any candidate who attempts to lobby or canvas to influence the selection process.
- 11. The University shall verify the antecedents or documents submitted by a candidate at any time of appointment or during the tenure of the service. In case, it is detected that the documents submitted by the candidates are fake or the candidate has undesirable/clandestine antecedents and has supressed the said information, then her/his service shall be terminated.
- 12. The applications to be sent by online submission in the website or by soft copy to recruitment2021@hnlu.ac.in
- 13. The hard copy of prescribed Application Form duly filled with signature also to be sent to Recruitment Cell, Hidayatullah National Law Univertisity, Nava Raipur, Atal Nagar, Raipur- 492002, Chhattisgarh by Post/Courier (DTDC and Blue Dart serves the University) or by Hand on or before 11/03/2021.
- 14. The interviews to be conducted by physical mode or by online platform. If conducted physically the candidate has to bear the travel cost and make their own accommodation arrangments.
- 15. <u>Further details, change in dates, schedule, addendum, corrigendum etc. pertaining to</u> <u>this appointment notification, if any, will be notified on University website only.</u>

NOTWITHSTANDING ANYTHING CONTAINED ABOVE:

- a. The University reserves all rights to increase/decrease the number of posts.
- b. The University reserves all rights to make/not to make appointment on particular post/s.
- c. The University also reserves all rights to cancel this advertisement without assigning any reason.

Registrar(I/c.)